25 per cent. will be left over to the Government to meet demands for relief, test works other requirements.

The State Government have established a system of approved shops through which all the supplies of rice. wheat and wheat products made by the Government will be channelled. The roller flour mills and chakkiwalas be directly linked with the approved shops. In order to minimise the chances of passing Governmental supplies as open market commodities, the approved shops will not be allowed to deal in rice, wheat and wheat products other than those supplied the Government. However, to ensure them a reasonable income, they will be allowed to deal in other commodities such as pulses, sugar, salt, etc.

Propaganda for encouraging consumers' resistance against payment of prices higher than the prescribed ones will be intensified and strict will be taken against any approved shop which indulges in mal-practices. The overhauling of the distributive machinery and the intensification of inspection and check, it is expected, will minimise mal-practices.

Hon. Members will agree that the West Bengal Government have, for a considerable time, been facing a very difficult and complex situation. In a little more than a month's time, the Aus crop will be reaching the market. It should give some relief. Nevertheless, until the main Aman crop comes to the market, by the middle of December, the situation will have to be watched carefully. Both the Central and the State Governments are fully alive to the situation and it is hoped that with the co-operation of the people, who seem to fully realise the difficulties of the situation, undue suffering will be avoided.

REQUEST FOR A DISCUSSION ON THE FOOD SITUATION

BHUPESH GUPTA (West Bengal): Sir, we have heard the statement, but we should have a discussion on the food situation. It is another West Bengal's misfortune that the Government have completely underestimated the gravity of the situation. What about the discussion we asked for?

Mr. DEPUTY CHAIRMAN: We will consult the Government.

SHRI BHUPESH GUPTA: There is use. Two days have already elapsed. I would therefore request you to impress upon the Government that we should have a discussion. The other House tried to avoid it, but later on the Speaker agreed. I do not see why we should not have a discussion on the food situation which is serious all over the country. I would request you to impress upon the Government to agree to our proposal for a discussion of this question before we disperse.

REQUEST FOR A DISCUSSION ON THE SECOND FIVE YEAR PLAN

Dr. R. B. GOUR (Andhra Pradesh): We, from the Opposition side, also requested the Government arrange for a discussion of the Second Five Year Plan here, as it was being discussed by the other House. Even to this request, no reply has so far come to this House.

I would also make a small suggestion that, when hon. Ministers make corrections to their answers, the corrections should also be circulated to the Members concerned.

MR. DEPUTY CHAIRMAN: These suggestions may very well have been made in the Chamber.

INDUSTRIAL THE DISPUTES (BANKING COMPANIES) DECISION AMENDMENT BILL, 1957

DEPUTY MINISTER THE LABOUR (SHRI ABID ALI): Sir, I beg to move:

"That leave be granted to introduce a Bill to amend the Industrial